

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 151 OF 2016 &
IA NO. 323 OF 2016**

Dated: 20th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**National Solar Energy Federation of India Ltd. ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Abhishek Malhotra
Mr. Aditya K. Singh
Mr. Ankit Chaturvedi**

ORDER

Admit. Issue notice to the Respondent returnable on 06.09.2016.
Dasti, in addition, is permitted.

Application for impleading TANGEDCO may be filed within a week.

List the matter on **06.09.2016**. In the meantime, learned counsel for the respondent may file reply on or before 17.08.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 31.08.2016 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**